NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-78/14/ND/2017

IN THE MATTER OF:

Hitodi Infrastructure Limited

.. PETITIONER

SECTION:

Under Section 14 (1)

Order delivered on 13.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

: -

<u>ORDER</u>

None appears for the petitioner. In the circumstances, the matter is adjourned to 10.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 13.12.2017